NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No. 16/BB/ 2017		Admission	Rule-6 of I&B	R.K. Swamy BBDO Pvt. Ltd. Vs Firepro Systems Pvt. Ltd.

SL. NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
13)	NB LAKSHMI 9980994458	Pelilioner	Lee

13 N.K. Dilip d M.G. Nanjeppad White.

Holocales

Todan Rogal

Bargalos

Counsel for petitioner is present. She is directed to comply the objections raised by the Registry.

List it on 04.07.2017.

MEMBER (J)

MEMBER (T)